

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF JULY, 2022

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 31.07.2022

ORIGINAL SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 31.07.2022</i>
CIVIL	18545	377	570	18352
CRIMINAL	0	0	0	0
TOTAL	18545	377	570	18352

APPELLATE SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 30.06.2022</i>
CIVIL	174906	5715	5781	174840
CRIMINAL	36252	2000	2067	36185
TOTAL	211158	7715	7848	211025